

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 624/2018

in

OA No. 401/2017

New Delhi this the 6th January, 2020

HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J) HON'BLE MR. PRADEEP KUMAR MEMBER (A)

- All India Jawahar Navodaya Vidyalaya Staff Nurse Association (Regd) through the General Secretary Mrs. Neelam s/o Sh. Nasseb Sambyal, r/o JNV vamput, Nud, Samba(J&K)
- Smt. Raj Bala Yadav,
 W/o Sh. Bhagwan Yadav,
 Working as Staff Nurse, in JNV
 R/o JNV Campus, Jaffarpur kalan,
 New Delhi

- Applicant

(By Advocate: Sh. Yogesh Sharma)

VERSUS

Sh. B. K. Singh
 Commissioner,
 Navodaya Vidyalaya Samiti,
 B-15, Sector- 62, Institutional Area,
 Noida (UP).

-Respondent

(By Advocates: Sh. S. Rajappa)

ORDER (ORAL)

BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J)

1. Heard learned counsels for the parties and perused the record.



2. The OA of the applicant was decided by this Tribunal vide judgement dated 10.05.2018 with the following directions:-

"10. In the conspectus of discussion, I dispose of this OA with the following directions:-

- (a) The respondents shall provide a day's weekly off to the staff Nurses. The weekly off day need not be the same of all the staff Nurses."
- 3. Learned counsel for the respondents has submitted that the Tribunal's directions have been complied with by the respondents and affidavit of compliance has already been filed by the respondents, which is available on record.
- 4. Tribunal's directions dated 10.05.2018, since been complied with by the respondents vide order dated 03.01.2019 in respect of working hour of staff nurses of NVS and also in respect of providing them weekly off day, nothing survives in the CP.
- 5. In view of the substantial compliance of order, the CP stands closed. Notices are discharged.

(PRADEEP KUMAR)
MEMBER (A)

(JUSTICE VIJAY LAKSHMI)

MEMBER (J)